

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3143
TO BE ANSWERED ON 5TH JANUARY, 2018**

EQUIPMENT TO HOSPITALS

3143. ADV. CHINTAMAN NAVASHA WANAGA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has noticed that shortage of equipments in Government hospitals delay the treatment of new born children/poor patients and if so, the details thereof;
- (b) the details of equipments provided by the Government under various schemes to the Government hospitals and Primary Health Centres in the country during the last three years, State/UT-wise; and
- (c) whether any training has been provided to the staff working in those hospitals to operate the said equipments and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): Public health and hospitals being a State subject, the primary responsibility to ensure availability of adequate and modern healthcare facilities including provision of equipments, lies with the State Governments. However, under NHM, financial and technical support is provided to States/UTs to strengthen their healthcare systems based on State/UT's annual program implementation plan. Under National Health Mission, the Government extends financial support, interalia, for filling gaps in availability of equipments identified by State/UT's.
- (b): The details of equipments supported under various schemes of NHM are not maintained centrally. The procurement is done by State/UT as Public health and hospitals is a State subject.
- (c): The details of training provided by the States/ UTs to staff to operate equipments is not maintained in the Central Government. Training are normally a part of the Procurement document.